

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

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1

Original Application No. 578 of 1993.

Allahabad this the 26th day of February 1993

Hon'ble Mr. D.S. Baweja, Member (A)

Brij Mohan Sharma, aged about 49 years S/o Sri Bengali
Sharma R/o 264 Tula Ram Bagh, Allahabad, P/D, Tool Mach.
SD. C.O.D. Chheoki.

Applicant.

By Advocate Sri V.K. Srivastava

Versus

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Commandant, Central Ordnance Depot, Chheoki, Naini, Allahabad.
3. Administrative Officer, Central Ordnance Depot, C.O.D., Chheoki, Naini, Allahabad.

Respondents

By Advocate Sri Ashok Mbhiley

O R D E R (Oral)

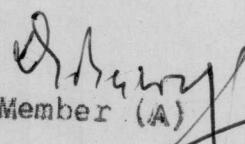
By Hon'ble Mr. D.S. Baweja, Member (A)

This application has been filed with a prayer to quash the impugned orders dated 24.3.97, 05.5.92 and 22.5.92 and with a prayer to direct the respondents to

A2
2

direct the respondents to make payment of salary to the applicant, ^{after} ~~pay~~ fixation of his pay with respect to his juniors. The notices were issued to the respondents. The counter-affidavit and rejoinder-affidavit have been exchanged.

2. The applicant has filed a M.A. No. 3183/97 making a prayer to withdraw the O.A. This prayer is allowed and the O.A. is dismissed as withdrawn.


Member (A)

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